

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**NEW DELHI**

**No. : L-1/18/2010/CERC**

**Dated: 3<sup>rd</sup> January, 2017**

**PUBLIC NOTICE**

**Subject: Extension of date for seeking comments/suggestions on “Draft Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Fifth Amendment) Regulation, 2016**

Comments/objections/suggestions on Draft Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Fifth Amendment) Regulation, 2016 from the stakeholders and other interested persons were invited to reach the Commission by 30.12.2016. Requests have been received from NTPC and NLDC for extension of time for submission of the comments.

2. Considering the request, the Commission has extended the last date for submission of comments/suggestions/objections till 31.1.2017.

**Sd/-  
(T. Rout)  
Chief (Legal)**